NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	TP 32/16 For hearing		397/ 398	Satwant Singh & Another Vs. Columbia Asia Hospitals P. Ltd. & 9 Others.

SL.	NAME (IN CAPITAL)		CICNIATURE
			SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
		WELVERENIATION TO MADIN	

1. RAHUL DEY FOR Amp Shah Lawfin 9902984146

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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.

Counsel for Respondent inform the Tribunal, that some more time is required for reporting full settlement of the compromised claim. List it on 22/12/2017.

Member (T)

Member (J)